

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**

No. 839 /Confdl./2022  
II-2-1/2022

Bilaspur, dated the 20 / 04 / 2022

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office: -

**TABLE**

<b>Sl. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1)	Ku. Saroj Nand Das, Judge, Family Court	Surajpur	Balod	Balod	I Additional District and Sessions Judge
2)	Shri Sanjeev Kumar Tamak, I Additional District & Sessions Judge	Bilaspur	Durg	Durg	I Additional District and Sessions Judge
3)	Shri Santosh Kumar Tiwari, Registrar (Judicial), High Court of Chhattisgarh	Bilaspur	Raipur	Raipur	I Additional District and Sessions Judge
4)	Shri Omprakash Singh Chauhan, Judge, Family Court	Raigarh	Surajpur	Surajpur	I Additional District and Sessions Judge
5)	Shri Gopal Krishna Neelam, Additional District & Sessions Judge	Pratappur	Bhanu-pratappur	Uttar Bastar (Kanker)	Additional District and Sessions Judge
6)	Shri Pravin Kumar Pradhan, Special Judge under S.C. & S.T. (P.A.) Act	Jagdalpur	Dante-wara	Dakshin Bastar (Dante-wara)	I Additional District and Sessions Judge
7)	Shri Vinod Kumar Dewangan, I Additional District & Sessions Judge	Dantewara	Durg	Durg	Additional District and Sessions Judge, III FTSC (POCSO)

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8)	Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat	Durg	Konda- gaon	Kondagaon	Additional District and Sessions Judge
9)	Smt. Sangeeta Naveen Tiwari, Additional District & Sessions Judge	Bhanu- pratappur	Durg	Durg	Additional District and Sessions Judge, IV FTSC (POCSO)
10)	Smt. Leena Agrawal, I Additional District & Sessions Judge	Raipur	Kanker	Uttar Bastar (Kanker)	I Additional District and Sessions Judge
11)	Smt. Madhu Tiwari, Additional District & Sessions Judge (F.T.C.)	Durg	Bemetara	Bemetara	Additional District and Sessions Judge, FTSC (POCSO)
12)	Shri Sunil Kumar Jaiswal, Additional District & Sessions Judge	Patthal- gaon	Bilaspur	Bilaspur	I Additional District and Sessions Judge
13)	Smt. Vandana Deepak Dewangan, Additional District & Sessions Judge, F.T.S.C. (POCSO)	Balrampur at Ramanuj- ganj	Raipur	Raipur	VII Additional District and Sessions Judge
14)	Ku. Sunita Sahu, Additional District & Sessions Judge	Jashpur	Manendra -garh	Koriya (Baikunth- pur)	II Additional District and Sessions Judge
15)	Shri Arvind Kumar, Additional District & Sessions Judge (F.T.C.)	Baikunth- pur	Dhamtari	Dhamtari	Additional District and Sessions Judge, FTSC (POCSO)
16)	Smt. Swarnlata Toppo Additional District & Sessions Judge	Kawardha	Katghora	Korba	Additional District and Sessions Judge, FTSC (POCSO)
17)	Smt. Shobhna Koshta, II Additional District & Sessions Judge	Raipur	Saraipali	Maha- samund	I Additional District and Sessions Judge
18)	Shri Deepak Kumar Deshlhre, III Additional District & Sessions Judge	Baloda- Bazar	Bhatapara	Baloda- Bazar	Additional District and Sessions Judge, FTSC (POCSO)
19)	Dr. Mamta Bhojwani, Additional District & Sessions Judge, II F.T.S.C. (POCSO)	Durg	Sakti	Janjgir- Champa	II Additional District and Sessions Judge

20)	Shri Vijay Kumar Minj, I Additional District & Sessions Judge	Kanker	Raipur	Raipur	II Additional District and Sessions Judge
21)	Smt. Tajeshwari Devi Dewangan, President, District Consumer Disputes Redressal Forum	Janjgir- Champa	Gariaband	Raipur	Additional District and Sessions Judge
22)	Shri Manoj Kumar Singh Thakur, I Additional District & Sessions Judge	Balod	Ambikapur	Surguja (Ambika- pur)	II Additional District and Sessions Judge
23)	Smt. Heemanshu Jain, I Additional District and Sessions Judge	Saraipali	Kawardha	Kabirdham (Kawardha)	Additional District and Sessions Judge, FTSC (POCSO)
24)	Shri Anish Dubey, Registrar, Chhattisgarh Arbitration Tribunal	Raipur	Dongar- garh	Rajnand- gaon	Additional District and Sessions Judge
25)	Shri Shahabuddin Qureshi, Officer-on- Special Duty-cum- C.P.C., High Court of Chhattisgarh	Bilaspur	Bilaspur	Bilaspur	IV Additional District and Sessions Judge
26)	Shri Ashish Pathak, Presiding Officer, Wakf Tribunal	Raipur	Ramanuj- ganj	Balrampur at Ramanuj- ganj	Additional District and Sessions Judge, FTSC (POCSO)
27)	Smt. Neeru Singh, Additional District & Sessions Judge, III F.T.S.C. (POCSO)	Durg	Kawardha	Kabirdham (Kawardha)	Additional District and Sessions Judge (FTC )
28)	Shri Lavakesh Pratap Singh Baghel, President, District Consumer Disputes Redressal Forum	Durg	Kawardha	Kabirdham (Kawardha)	Additional District and Sessions Judge
29)	Shri Kiran Kumar Jangade, II Additional District and Sessions Judge	Raigarh	Raigarh	Raigarh	I Additional District and Sessions Judge
30)	Smt. Pratibha Verma, III Additional District & Sessions Judge	Raipur	Raigarh	Raigarh	Additional District and Sessions Judge, FTSC (POCSO)
31)	Shri Venseslas Toppo, Additional District & Sessions Judge (F.T.C.)	Kawardha	Katghora	Korba	I Additional District and Sessions Judge

32)	Shri Avinash Tiwari, President, District Consumer Disputes Redressal Forum	Raipur	Rajnandgaon	Rajnandgaon	Additional District and Sessions Judge, FTSC (POCSO)
33)	Ku. Mohani Kanwar, II Additional District & Sessions Judge	Ambikapur	Raipur	Raipur	Additional District and Sessions Judge (FTC)
34)	Smt. Pallavi Tiwari, Additional District & Sessions Judge (F.T.C.)	Raigarh	Janjgir	Janjgir-Champa	II Additional District and Sessions Judge
35)	Shri Dilesh Kumar Yadav, II Additional District & Sessions Judge	Manendragarh	Raipur	Raipur	III Additional District and Sessions Judge
36)	Shri Leeladharsai Yadav, II Additional District & Sessions Judge	Katghora	Raipur	Raipur	XII Additional District and Sessions Judge
37)	Shri Rakesh Kumar Som, II Additional District & Sessions Judge	Dantewara	Raipur	Raipur	Additional District and Sessions Judge, II FTSC (POCSO)
38)	Shri Kamlesh Kumar Jurri, A.D.J. of the Special Court for trial of Naxalite cases	Dantewara	Kondagaon	Kondagaon	Additional District and Sessions Judge, FTSC (POCSO)
39)	Smt. Jyoti Agrawal, Deputy Secretary, Chhattisgarh Human Rights Commission	Raipur	Saraipali	Mahamund	II Additional District and Sessions Judge
40)	Smt. Vibha Pandey, Additional District & Sessions Judge	Dongargarh	Raipur	Raipur	XIV Additional District and Sessions Judge
41)	Smt. Kiran Thawait, III Additional District & Sessions Judge	Ambikapur	Pendra-road	Bilaspur	Additional District and Sessions Judge
42)	Shri Ashok Kumar Lal, I Additional District & Sessions Judge	Katghora	Bilaspur	Bilaspur	VI Additional District and Sessions Judge
43)	Shri Jitendra Kumar Singh, Additional District & Sessions Judge (F.T.C.)	Dantewara	Katghora	Korba	II Additional District and Sessions Judge

44)	Shri Shailesh Sharma, Additional District & Sessions Judge, F.T.S.C. (POCSO)	Rajnandgaon	Dante-wara	Dakshin Bastar (Dante-wara)	Additional District and Sessions Judge (FTC)
45)	Shri Vikram Pratap Chandra, XII Additional District & Sessions Judge	Raipur	Korba	Korba	Additional District and Sessions Judge, FTSC (POCSO)
46)	Shri Krishn Pal Singh Bhadauriya, Additional District & Sessions Judge	Kondagaon	Jashpur	Jashpur	Additional District and Sessions Judge
47)	Shri Sanjay Agarwal, Additional District & Sessions Judge, F.T.S.C. (POCSO)	Bemetara	Pratappur	Surajpur	Additional District and Sessions Judge
48)	Shri Santanoo Kumar Deshlahre, Additional District & Sessions Judge, (F.T.C.)	Kondagaon	Dante-wara	Dakshin Bastar (Dante-wara)	Additional District and Sessions Judge of the Special Court for Trial of Naxalite Cases
49)	Shri Avinash Kumar Tripathi, Additional District & Sessions Judge, IV F.T.S.C. (POCSO)	Durg	Bilaspur	Bilaspur	X Additional District and Sessions Judge
50)	Shri Vinay Kumar Pradhan, Additional District & Sessions Judge	Pendra Road	Raipur	Raipur	V Additional District and Sessions Judge
51)	Shri Agam Kumar Kashyap, Additional District & Sessions Judge	Gariaband	Raipur	Raipur	IX Additional District and Sessions Judge
52)	Shri Shrinivas Tiwari, Additional District & Sessions Judge (F.T.C.)	Korba	Ambikapur	Surguja (Ambikapur)	III Additional District and Sessions Judge
53)	Shri Jagmohan Shankar Patel, II Additional District & Sessions Judge	Janjgir-Champa	Jagdalpur	Bastar (Jagdalpur)	Additional District and Sessions Judge, FTSC (POCSO)

BY ORDER OF THE HIGH COURT

*Sanjay* 20.04.22  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL

Contd... 6/-

Endt. No. 840/Confdl./2022  
II-2-1/2022

Bilaspur, dated the 20 / 04 / 2022

Copy forwarded to:-

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18)
  - 1) Ku. Saroj Nand Das, Judge, Family Court, Surajpur,
  - 2) Shri Sanjeev Kumar Tamak, I Additional District & Sessions Judge, Bilaspur,
  - 3) Shri Santosh Kumar Tiwari, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
  - 4) Shri Omprakash Singh Chauhan, Judge, Family Court, Raigarh,
  - 5) Shri Gopal Krishna Neelam, Additional District & Sessions Judge, Pratappur,
  - 6) Shri Pravin Kumar Pradhan, Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur,
  - 7) Shri Vinod Kumar Dewangan, I Additional District & Sessions Judge, Dantewara,
  - 8) Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Durg,
  - 9) Smt. Sangeeta Naveen Tiwari, Additional District & Sessions Judge, Bhanupratappur,

Contd... 7/-

- 10) Smt. Leena Agrawal, I Additional District & Sessions Judge, Raipur,
- 11) Smt. Madhu Tiwari, Additional District & Sessions Judge (F.T.C.), Durg,
- 12) Shri Sunil Kumar Jaiswal, Additional District & Sessions Judge, Patthalgaon,
- 13) Smt. Vandana Deepak Dewangan, Additional District & Sessions Judge, F.T.S.C. (POCSO), Balrampur at Ramanujanj,
- 14) Ku. Sunita Sahu, Additional District & Sessions Judge, Jashpur,
- 15) Shri Arvind Kumar, Additional District & Sessions Judge (F.T.C.), Baikunthpur,
- 16) Smt. Swarnlata Toppo, Additional District & Sessions Judge, Kawardha,
- 17) Smt. Shobhna Koshta, II Additional District & Sessions Judge, Raipur,
- 18) Shri Deepak Kumar Deshlhre, III Additional District & Sessions Judge, Baloda-Bazar,
- 19) Dr. Mamta Bhojwani, Additional District & Sessions Judge, II F.T.S.C. (POCSO), Durg,
- 20) Shri Vijay Kumar Minj, I Additional District & Sessions Judge, Kanker,
- 21) Smt. Tajeshwari Devi Dewangan, President, District Consumer Disputes Redressal Forum, Janjgir-Champa,
- 22) Shri Manoj Kumar Singh Thakur, I Additional District & Sessions Judge, Balod,
- 23) Smt. Heemanshu Jain, I Additional District and Sessions Judge, Saraipali,
- 24) Shri Anish Dubey, Registrar, Chhattisgarh Arbitration Tribunal, Shaheed Veer Narayan Singh Bhavan, Nagar Ghadi Chowk, Raipur,
- 25) Shri Shahabuddin Qureshi, Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
- 26) Shri Ashish Pathak, Presiding Officer, Wakf Tribunal, Room no. 1, 2 & 6 of the Office Building of State Level 20 point program Implementation Review Committee, O/o Chhattisgarh Wakf Tribunal, Shanti Nagar, Raipur,
- 27) Smt. Neeru Singh, Additional District & Sessions Judge, III F.T.S.C. (POCSO), Durg,
- 28) Shri Lavakesh Pratap Singh Baghel, President, District Consumer Disputes Redressal Forum, Durg,
- 29) Shri Kiran Kumar Jangade, II Additional District and Sessions Judge, Raigarh,
- 30) Smt. Pratibha Verma, III Additional District & Sessions Judge, Raipur,
- 31) Shri Venseslas Toppo, Additional District & Sessions Judge (F.T.C.), Kawardha,
- 32) Shri Avinash Tiwari, President, District Consumer Disputes Redressal Forum, Raipur,
- 33) Ku. Mohani Kanwar, II Additional District & Sessions Judge, Ambikapur,
- 34) Smt. Pallavi Tiwari, Additional District & Sessions Judge (F.T.C.), Raigarh,
- 35) Shri Dilesh Kumar Yadav, II Additional District & Sessions Judge, Manendragarh,
- 36) Shri Leeladharsai Yadaw, II Additional District & Sessions Judge, Katghora,
- 37) Shri Rakesh Kumar Som, II Additional District & Sessions Judge, Dantewara,

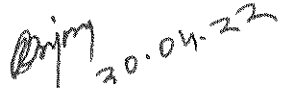
- 38) Shri Kamlesh Kumar Jurri, A.D.J. of the Special Court for trial of Naxalite cases, Dantewara,
- 39) Smt. Jyoti Agrawal, Deputy Secretary, Chhattisgarh Human Rights Commission, Near D.K.S. Hospital, Raipur,
- 40) Smt. Vibha Pandey, Additional District & Sessions Judge, Dongargarh,
- 41) Smt. Kiran Thawait, III Additional District & Sessions Judge, Ambikapur,
- 42) Shri Ashok Kumar Lal, I Additional District & Sessions Judge, Katghora,
- 43) Shri Jitendra Kumar Singh, Additional District & Sessions Judge (F.T.C.), Dantewara,
- 44) Shri Shailesh Sharma, Additional District & Sessions Judge, F.T.S.C. (POCSO), Rajnandgaon,
- 45) Shri Vikram Pratap Chandra, XII Additional District & Sessions Judge, Raipur,
- 46) Shri Krishn Pal Singh Bhadauriya, Additional District & Sessions Judge, Kondagaon,
- 47) Shri Sanjay Agarwal, Additional District & Sessions Judge, F.T.S.C. (POCSO), Bemetara,
- 48) Shri Santanoo Kumar Deshlahre, Additional District & Sessions Judge, (F.T.C.), Kondagaon,
- 49) Shri Avinash Kumar Tripathi, Additional District & Sessions Judge, IV F.T.S.C. (POCSO), Durg,
- 50) Shri Vinay Kumar Pradhan, Additional District & Sessions Judge, Pendra Road,
- 51) Shri Agam Kumar Kashyap, Additional District & Sessions Judge, Gariaband,
- 52) Shri Shrinivas Tiwari, Additional District & Sessions Judge (F.T.C.), Korba,
- 53) Shri Jagmohan Shankar Patel, II Additional District & Sessions Judge, Janjgir-Champa,

*for information and compliance. He/She is directed to take charge of his/her new post **on or before 07.05.2022** and send his/her handing and taking over charge reports through the concerned District Judge.*

- 19) District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information. They are requested to impress upon the transferred Officer(s) that if they are in occupation of Government accommodation, they should vacate the same within 15 days of receipt of this order under intimation to this Registry. They are also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.
- 20) District & Sessions Judge, Mungeli for information.
- 21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 23) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 24) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.



- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 27) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28) Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- 29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL